

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 12
(MP) CP(IB) 68 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd

.....Applicant

V/s

Summan Phosphates & Chemicals Ltd

.....Respondent

Order delivered on ..03/12/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Mr. Manish Kaushik

For the Respondent : None

ORDER

Heard Learned Counsel for the Operational Creditor. No one appears for the Corporate Debtor.

The matter stands finally adjourned for argument on behalf of Learned Counsel for the Corporate Debtor on 21.01.2022.



(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)